

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No.10 of 2017 (SZ)**

M/s.Bharat Biotech International  
Limited, rep. by its Company  
Secretary & Head Legal Authorised  
Signatory Mr.M.Vaidyanathan  
Turkapally, Shameerpet, Hyderabad

Vs The Secretary, National Biodiversity  
Authority, TICEL Bio Park, 5<sup>th</sup> Floor,  
CSIR Road, Taramani, Chennai

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s.S.Ramasubramaniam  
& Associates

M/s.G.M.Syed Nurullah Sheriff

Note of the Registry	Orders of the Tribunal
Item No.4	<p>Date: 18<sup>th</sup> July, 2017</p> <p>The application is listed for final arguments.</p> <p>The learned counsel appearing for the respondent National Biodiversity Authority, Taramani, Chennai prays further time.</p> <p>List the matter on 18.08.2017.</p> <p>....., JM (Justice M.S.Nambiar)</p> <p>.....EM (Shri P.S. Rao)</p>